

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTICE**

The Hon'ble Permanent Committee, constituted in terms of the Uttarakhand High Court (Designation of Senior Advocates) Rules, 2018, in its meeting held on 01.03.2023, while considering the representations submitted by Col. H.S. Sharma, Mr. Vinod Prasad Nautiyal, Mr. Siddhartha Singh and Mr. Arvind Kumar Sharma, Advocates, has resolved to grant one more opportunity to these Advocates, and the other Advocates, who had applied in response to Notice dated 29.12.2021 & Notice dated 13.05.2022 (*Notice regarding Extension of Date*), to submit copies of the reported judgments of the last five years' period (28.12.2021, *i.e. the date on which the present process had commenced, being the cut-off date*).

All such judgments be submitted in the office of the Principal Private Secretary to Hon'ble the Chief Justice within a period of three weeks from today. The judgments may have been reported physically or in an electronic journal.

01.03.2023

Sd/-

**PPS to Hon'ble the Chief Justice**